

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:297
ANSWERED ON:22.07.2003
WATER AND SEWAGE DISPOSAL SCHEMES
PUNNULAL MOHALE;RAJO SINGH

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether a number of States, have sent schemes for improving the water and sewage disposal system in various cities and sub-cities to the Union Government for approval and financial assistance during the last three years;
- (b) if so, the details thereof, State-wise;
- (c) the details of proposals approved so far by the Union Government, State-wise;
- (d) the financial allocation made for implementation of the schemes during the said period and current year, year-wise and State-wise; and
- (e) the time by which the remaining schemes are likely to be approved?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI PON RADHAKRIS)

(a): Yes, Sir.

(b)&(c): The State-wise details of schemes received and stages of processing are given at Annexure-I.

(d): The State-wise details are given at Annexure-II.

(e): The approval of these schemes would depend upon techno-economic feasibility of the schemes, availability of funds and submission of Progress Reports and Utilisation Certificates by the State Governments in respect of central releases made to them in previous years. It is not possible to indicate the time-frame in view of the aforesaid factors.

ANNEXURE-I

ANNEXURES REFERRED TO IN REPLY TO PARTS (b) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 297 FOR 22.07.2003.

AS ON 30.6.2003

ACCELERATED URBAN WATER SUPPLY PROGRAMME
STATEMENT SHOWING STATE-WISE STATUS OF SCHEMES
STATUS OF SCHEMES FROM 2000-01 TO 2003-04

(Rs.in lakhs)

S. NO.	NAME OF STATE	SCHEMES APPROVED								SCHEME UNDER EXAMINATION		SCHEME RETURNED	
		2000-2001		2001-2002		2002-2003		2003-2004		NO.	ESTT. COST	NO.	ESTT. COST
		NO.	ESTT. COST	NO.	ESTT. COST	NO.	ESTT. COST	NO.	ESTT. COST				
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.	12.	13.	14.
1.	ANDHRA PRADESH	-	-	7	1494.40	-	-	-	-	-	-	1	548.00
2.	ARUNACHAL PRADESH	-	-	-	-	-	-	-	-	-	-	-	-
3.	ASSAM	-	-	-	-	2	999.78	-	-	-	-	-	-
4.	BIHAR	-	-	4	646.05	1	70.69	7	1191.19	-	-	2	562.36
5.	CHATTISGARH	-	-	10	1047.27	8	674.81	-	-	-	-	-	-
6.	GOA	-	-	2	301.22	-	-	-	-	-	-	2	75.19
7.	GUJARAT	4	846.78	6	349.31	22	2308.58	-	-	-	-	12	4957.75
8.	HARYANA	8	1960.20	3	688.73	4	1182.01	2	371.28	8	1821.20	-	-
9.	HIMACHAL PRADESH	1	188.00	2	995.18	-	-	-	-	-	-	1	73.09
10.	J & K	-	-	-	-	-	-	-	-	-	-	-	-
11.	JHARKHAND	1	148.55	-	-	-	-	-	-	-	-	3	340.36
12.	KARNATAKA	4	1088.70	4	1091.40	4	3129.98	-	-	-	-	-	-
13.	KERALA	2	510.70	-	-	5	1072.84	-	-	-	-	-	-

14	MADHYA PRADESH	9	1280.50	-	-	42	5042.29	-	-	1	229.26	26	3744.91
15.	MAHARASHTRA	5	2063.18	-	-	5	2255.02	-	-	1	98.31	8	2775.25
16.	MANIPUR	3	653.54	1	141.09	5	558.12	-	-	-	-	1	234.52
17.	MEGHALAYA	1	386.10	-	-	-	-	-	-	-	-	-	-
18.	MIZORAM	1	322.28	-	-	1	186.28	-	-	-	-	-	-
19.	NAGALAND	-	-	-	-	-	-	-	-	-	-	-	-
20.	ORISSA	6	722.79	-	-	3	1019.22	-	-	3	618.23	-	-
21.	PUNJAB	-	-	-	-	-	-	-	-	1	189.49	2	133.75
22.	RAJASTHAN	9	1226.68	6	932.82	10	1341.13	-	-	-	-	1	153.00
23.	SIKKIM	-	-	-	-	1	335.88	-	-	-	-	-	-
24.	TAMILNADU	8	1444.12	2	1280.14	10	1972.52	-	-	-	-	1	131.00
25.	TRIPURA	3	800.97	1	267.25	2	599.40	-	-	-	-	1	406.00
26.	UTTAR PRADESH	62	5012.66	36	2974.04	89	6564.76	6	707.15	18	1118.40	17	1162.77
27.	UTTARANCHAL	5	1125.31	-	-	7	1283.86	-	-	-	-	-	-
28.	WEST BENGAL	4	994.01	1	128.84	2	610.92	-	-	-	-	1	299.00
TOTAL:		136	20775.07	85	12337.74	223	31208.09	15	2269.62	32	4074.89	79	15596.95

ANNEXURE-II

As on 30.06.2003

CENTRALLY SPONSORED ACCELERATED URBAN WATER SUPPLY PROGRAMME (AUWSP)

FINANCIAL PROGRESS

Sl. No.	STATE	Annual Allocation during 2000-2001	Annual Allocation during 2001-2002	Annual Allocation during 2002-2003	Annual allocation during 2003-2004	Funds Released during 2000-2001	Funds Released during 2001-2002	Funds Released during 2002-2003	Funds Released during 2003-2004
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.
1.	ANDHRA PRADESH	200.57	297.73	382.19	438.76	0.00	361.30	385.90	0.00
2.	ARUNACHAL PD.	48.32	71.74	92.09	105.73	50.00	0.00	0.00	0.00
3.	ASSAM	319.28	473.91	608.35	698.39	0.00	0.00	571.60	0.00
4.	BIHAR	308.40	261.96	336.27	386.05	0.00	0.00	419.05	17.67
5.	CHHATTISGARH	#	264.64	339.72	390.00	#	311.42	430.52	0.00
6.	GOA	37.95	57.22	73.45	84.32	0.00	75.31	75.29	0.00
7.	GUJARAT	329.47	489.06	627.80	720.72	386.10	464.34	664.47	577.14
8.	HARYANA	128.30	190.44	244.46	280.65	438.85	647.31	579.94	280.64
9.	HIMACHAL PD.	48.19	71.53	91.81	105.40	125.25	320.78	297.60	0.00
10.	J & K	29.51	44.70	57.38	65.88	0.00	0.00	0.00	0.00
11.	JHARKHAND	#	194.91	250.20	287.23	#	0.00	445.97	0.00
12.	KARNATAKA	396.93	589.19	756.34	868.28	555.80	708.09	1055.35	782.49
13.	KERALA	142.15	211.00	270.86	310.95	127.68	127.67	268.21	0.00
14.	MADHYA PD.	922.16	1105.07	1418.56	1628.52	559.76	590.44	1236.46	0.00
15.	MAHARASHTRA	390.30	579.36	743.72	853.79	437.92	593.68	563.76	0.00
16.	MANIPUR	101.05	150.00	192.55	221.05	206.00	241.26	174.80	139.53
17.	MEGHALAYA	19.04	28.26	36.28	41.65	96.53	96.52	0.00	0.00
18.	MIZORAM	52.72	78.26	100.46	115.33	138.11	120.82	46.57	46.57
19.	NAGALAND	24.90	36.96	47.44	54.46	85.98	0.00	85.42	0.00
20.	ORISSA	247.56	365.67	469.41	538.89	245.79	245.73	254.81	0.00
21.	PUNJAB	134.93	200.27	257.08	295.14	0.00	0.00	0.00	0.00
22.	RAJASTHAN	378.26	561.48	720.76	827.44	306.74	539.73	568.48	0.00
23.	SIKKIM	7.32	10.87	13.95	16.02	0.00	28.92	83.97	16.01
24.	TAMIL NADU	375.85	558.79	717.31	823.48	535.54	855.58	813.16	493.13
25.	TRIPURA	67.36	100.00	128.37	147.37	175.25	344.39	241.66	0.00
26.	UTTAR PD.	1491.92	2068.88	2655.81	3048.88	1680.19	2219.25	2426.09	1647.45
27.	UTTARANCHAL	#	144.84	185.93	213.45	#	327.03	320.97	0.00
28.	WEST BENGAL	197.56	293.26	376.45	432.17	248.51	280.43	184.95	152.73
TOTAL:		6400.00	9500.00	12195.00	14000.00	6400.00	9500.00	12195.00	4153.36

Included in the respective parent State